

Seventeenth Loksabha

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Title: Regarding demand for Autonomous States-Laid.

SHRI HOREN SING BEY (AUTONOMOUS DISTRICT): I wish to be informed about the issue that has rocked the hill areas of Assam during the past 35 years. The Union Government has been trying to find solutions by signing 3 political accords in a span of 25 years, the first in 1995 and then in 2011 and 2021. As most of the provisions of the accords remain to be implemented, it is not possible to make assessment whether the accords would resolve the political problems posed by the demand for Autonomous State in accordance with Art 244 (A) of the Constitution. Now that the Union Government is holding talks with the leaders of Eastern Nagaland and also with Kamtapur State demand groups, the voices of the long standing demand of Autonomous State are also being heard again in Karbi Anglong and Dima Hasao. As the accords are failing in their objectives, I appeal to the Government to reconsider the issue of Autonomous State demand afresh by holding talks with the concerned Autonomous Councils and other stake-holders.